

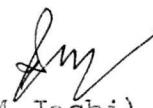
OA/225/88

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman  
Hon'ble Mr. P.M. Joshi : Judicial Member

7/4/1988

Heard Mr.G.N.Mansuri and Mr.J.D.Ajmera learned advocates for the applicant and the respondents. Admit Issue notice on the respondent to reply within 45 days from the date of this order. The case be posted on 23/5/1988 for further direction before Registrar.

  
(P.H. Trivedi)  
Vice Chairman

  
(P.M. Joshi)  
Judicial Member

a.a.bhatt

M.A./310/89

in

O.A./225/88

(2)

CORAM : Hon'ble Mr. P.M. Joshi : Judicial Member  
Hon'ble Mr. P.S. Chaudhuri : Administrative Member

21/4/1989

The petitioner seeks withdrawal of the application to enable him to approach the proper forum for the redressal of his grievance. Mr. J.D. Ajmera, learned counsel for the respondents has no objection. Permission granted as prayed for. The applications (M.A./310/89 and O.A./225) stand disposed of with no order as to costs.

*P. S. Chaudhuri*

( P S Chaudhuri )  
Administrative Member

*Joshi*  
( P M Joshi  
Judicial Member

\*Mogera